

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CW-360/2020**

Sarita S. Kharde

...Petitioner.

Vs

Rukmini K. Kharde and ors.

...Respondents.

Shri P. Rao, Advocate for the petitioner.

Ms. A. Agni, Senior Advocate with Ms. J. Sawaikar, Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

The learned counsel for the respondents seeks time.

2. Post the matter on 7.12.2020.

DAMA SESHADRI NAIDU, J.

vn*